

**NOTIFICATION No. 103 / 2017**

**I**

The Government, in G.O.Ms.No.390, Home (Courts-II) Department, dated 04.06.2012 and G.O.Ms.No.921, Home (Courts-III) Department, dated 17.12.2015, have issued orders for the constitution of a new Judicial Magistrate Court No.I at Ulundurpet, Villupuram District, in the cadre of Civil Judge, by converting the existing I Additional District Munsif-cum-Judicial Magistrate Court No.I, Ulundurpet, Villupuram.

Tmt. R.Reena, I Additional District Munsif-cum-Judicial Magistrate No.I, Ulundurpet, Villupuram, is transferred and posted as Judicial Magistrate No.I, Ulundurpet, Villupuram District, in the aforesaid newly sanctioned Court.

**II**

The Government, G.O.Ms.No.981, Home (Courts-II) Department, dated 29.12.2015, G.O.Ms.No.771, Home (Courts-II) Department, dated 15.11.2016, and G.O.Ms.No.212, Home (Courts-III) Department, dated 13.03.2017, have issued orders for the constitution of a new Judicial Magistrate Court at Kallakurichi, Villupuram District, in the cadre of Civil Judge, by converting the existing III Additional District Munsif Court, Kallakurichi, Villupuram.

Tmt. R.Rajeswari, III Additional District Munsif, Kallakurichi, Villupuram District, is transferred and posted as Judicial Magistrate No.II, Kallakurichi, Villupuram District, in the aforesaid newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED :16.06.2017**

**Sd./-R.Sakthivel**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judges – Transfer and postings -  
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No. 103 / 2017, dated :16.06.2017

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**I**

Tmt. R.Reena, I Additional District Munsif-cum-Judicial Magistrate No.I, Ulundurpet, Villupuram, who has been transferred and posted as Judicial Magistrate No. I, Ulundurpet, Villupuram District, in the newly sanctioned Court, vide High Court's Notification cited above, is required to assume charge of the post of Judicial Magistrate No.I, Ulundurpet, Villupuram, in the newly sanctioned Court, on 18.06.2017.

As the inauguration of the Judicial Magistrate Court No.I, Ulundurpet, Villupuram, is to be held on 18.06.2017, Tmt. R.Reena, I Additional District Munsif-cum-Judicial Magistrate No.I, Ulundurpet, Villupuram, is required to report to the Principal District Judge, Villupuram, on 17.06.2017 F.N., without fail, in connection with inauguration of the said newly sanctioned Court.

**II**

Tmt. R.Rajeswari, III Additional District Munsif, Kallakurichi, Villupuram, who has been transferred and posted as Judicial Magistrate No.II, Kallakurichi, Villupuram District, in the newly sanctioned Court, vide High Court's Notification cited above, is required to assume charge of the post of Judicial Magistrate No.II, Kallakurichi, Villupuram, in the newly sanctioned Court, on 18.06.2017.

As the inauguration of the Judicial Magistrate Court No.II, Kallakurichi, Villupuram, is to be held on 18.06.2017, Tmt. R.Rajeswari, III Additional District Munsif, Kallakurichi, Villupuram, is required to report to the Principal District Judge, Villupuram, on 17.06.2017 F.N., without fail, in connection with inauguration of the said newly sanctioned Court.

**HIGH COURT, MADRAS.  
DATED :16.06.2017**

**Sd./-R.Sakthivel  
REGISTRAR GENERAL**